

multiplication and supply of commercial hybrid-chicks to the farmers.

(d) There is no control as such on the hatcheries operating in various parts of the country in private sector. The Department of Agriculture & Cooperation has, however, have taken up registration of hatcheries/poultry breeding farms on voluntary basis.

(e) The prices of chicks produced in the Public Sector Units are controlled by the Government. The prices of chicks produced in the Private Sector Units are fixed by respective Units. There is no proposal under consideration of the Central Government to control the prices of chicks.

(f) and (g). As explained in answer to parts (b) and (c), a number of private sector poultry breeding farms/hatcheries are in operation, addition to the public sector breeding farms. As there are a number of public sector and private units in operation, there is no monopoly as such. There is no proposal under consideration of the Central Government at present to bring legislation to control and regulate the private hatcheries. Moreover, poultry is a State subject.

Production of "pure line" chicks in India

3967. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a ban on import of grand parent of chick. if so, details thereof ;

(b) details of firms producing "pure line" chicks in India, how many are under sector and private sector and how many are under pulic sector ;

(c) whether Government have any plan to start a pure line chick project under public sector to supply quality chicks if so, details thereof, if not the reasons thereof ; and

(d) what are the lines developed by the ICAR so far ?

THE MINISTER OF STATE IN THE DEPARMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The import of grand parent stock (poultry) is included in the list of restricted items in the Import and Export Policy for the period April, 1985-March, 1988. However, under the Import Policy for Registered Exporters, Import of grand parent poultry stock is allowed to approved Registered Hatcheries (i) to the extent of 10% of the value of export of live chicks and hatching eggs subject to a maximum value of Rs. 5.00 lakhs and (ii) upto 3% of the value of export of Table Eggs subject to ceiling of Rs. 0.50 lakh per Registered Hatchery in a licensing year.

(b) The following major poultry breeding farms in the private sector are having pureline breeding programme in the country :—

- (i) M/s Venkateshware Research and Breeding Farm, Pune.
- (ii) M/s Venco Research and Breeding Farm, Pune.
- (iii) M/s Kegg Farm, Gurgaon (Haryana)
- (iv) M/s Poona Pearls Poultry Breeding Farms and Hatcheries, Pune.
- (v) M/s Kasila Farms Private Limited., Hyderabad

They produce the pureline chicks for their own breeding programme. They mostly sell parent stock, however, some of them also sell commercial hybrid chicks. Pureline poultry breeding programme has been taken up in the public sector in the Central Poultry Breeding Farms at Bombay, Hessarghatta (Bangalore), Bhubaneswar and Chandigarh under the Department of Agriculture and Cooperation as also under the All India Co-ordinated Research Project on

Poultry Breeding of Indian Council of Agricultural Research. Pureline Poultry Breeding Programme has also been taken up by some of the Poultry Breeding Farms.

(c) As explained in (b) above, pureline poultry breeding programme has already been taken up in the Central Poultry Breeding Farms under the Department of Agriculture and cooperation and the All India Co-ordinated Research Project on Poultry Breeding of Indian Council of Agricultural Research. Quality layer and broiler parent stock is available from these public sector Poultry Breeding Farms/Project.

(d) Indian Council of Agricultural Research has developed layer strain named ILI-80 and broiler strains named IBL-80 and IBB-83.

[Translation]

Closure of sugar mills for modernisation

3968. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether some sugar mill owners are trying to close their mills in the name of modernisation ;

(b) if so, the steps taken by Government to protect the services of the officers and employees working in them ; and

(c) if no action is being taken therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Government have no

such information.

(b) and (c). In view of (a) above, do not arise.

Sugar Mills on verge of closure

3969. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that Anand Sugar Mill Khalilabad, Ratna Sugar Mill, Shahganj, Jaunpur and Walterganj Sugar Mill, Basti are on the verge of closure ;

(b) if so, whether Government are going to take any steps to ensure that these mills do not close down ;

(c) if so, the details thereof and if not, the reasons therefor ;

(d) whether it is a fact that a large amount of farmers dues are outstanding against these mills ; and

(e) if so, how Government propose to ensure payment to farmers ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Government have not received any information that the Khalilabad, Ratna and Walterganj Sugar factories intend to close down permanently.

(b) and (c). Do not arise.

(d) The position of sugarcane price payments against these factories is given below :

(Figures in Rs./lakhs)

| Sugar Factory | Total cane price payable for 1984-85 season | Cane price paid | Balance for 1984-85 season | Arrears for 1983- and earlier seasons |
|---------------|---------------------------------------------|-----------------|----------------------------|---------------------------------------|
| Khalilabad | 42.95 | 13.67 | 29.28 | Nil |
| Ratna | 83.58 | 60.20 | 23.38 | Negligible |
| Walterganj | 64.08 | 64.08 | — | Nil |